

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST**  
**FOR SREEVEN INFOCOM LTD.**  
**OPERATING IN IT SERVICES AT HYDERABAD**

**(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016**

**RELEVANT PARTICULARS**

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	<b>Sreeven Infocom Limited</b> U72200TG2001PLC038202
2.	Address of the registered office	FLAT NO 201, H.NO: 7-1-396/2/10/1/201 SRI VENKAT RESIDENCY, B.K.GUDA HYDERABAD - 500018
3.	URL of website	www.sreeveninfo.com
4.	Details of place where majority of fixed assets are located	Hyderabad
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	<b>Can be obtained by sending email at</b> ip.sreeveninfocom@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	<b>Can be obtained by sending email at</b> ip.sreeveninfocom@gmail.com
10.	Last date for receipt of expression of interest	13 <sup>th</sup> June, 2023
11.	Date of issue of provisional list of prospective resolution applicants	23 <sup>rd</sup> June, 2023
12.	Last date for submission of objections to provisional list	28 <sup>th</sup> June, 2023
13.	Process email id to submit EOI	ip.sreeveninfocom@gmail.com

**30.05.2023**  
**Hyderabad**

Krishna Mohan Gollamudi  
Resolution Professional  
**For Sreeven Infocom Limited**  
**IBBI/IPA-003/IP-N000161/2018-19/11952**  
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